

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 114
IB-597/PB/2021
IA-1452/2024, IA/6240/2023
IA/3816/2022

IN THE MATTER OF:

Mr. Sachin Singh and Ors.

... Applicant/Petitioner

Versus

M/s. Three C Properties Pvt. Ltd.

... Respondent

Under Section: 7 of IBC, 2016

Order delivered on 04.07.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Intervenor : Adv. Sonam Sharma, Adv. Yash Srivastava

For the NOIDA : Adv. Abdhesh Chaudhary, Adv. Geetanjali Setia

For the FC : Adv. Piyush Singh, Adv. Vivek Kumar, Adv.
Jayant Upadhyay, Adv. Raveena Panicker

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-1452/2024, IA/6240/2023, IA/3816/2022: List on 05.07.2024 when the pending applications qua (IB)-1248(PB)/2018 are scheduled for hearing.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)